

11
38


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 3rd June, 2022.

No. LJ (B).48/2020/38— In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following Additional Deputy Commissioners as the Executive Magistrate within East Khasi Hills District with immediate effect till further orders.—

1. Shri F.B. Basan, MCS
2. Shri R. Wahlang, MCS
3. Smti D.V. Lyngdoh, MCS
4. Smti D. Kharshiing, MCS


(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 48/2020/38-A,

Dated Shillong, the 3rd June, 2022.

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR. 1/90/174/364, dated 13.05.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officers concerned.
5. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dc/-

